GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION No. 1709 TO BE ANSWERED ON 13.12.2021

FINANCIAL ASSISTANCE FOR REVIVAL OF MSMEs

1709. DR. KANIMOZHI NVN SOMU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that millions of people employed in Micro, Small and Medium Enterprises (MSMEs) in the country have lost their jobs during the COVID-19 pandemic;
- (b) if so, the details thereof and the steps taken by Government to improve the status of people rendered jobless;
- (c) whether Government has provided any financial assistance for the revival of MSMEs in Tamil Nadu;
- (d) if so, the details thereof; and
- (e) the measures taken or to be taken by Government to protect the interests of both employer and employees of MSME sector?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NARAYAN RANE)

- (a): COVID-19 epidemic has temporarily affected various sectors including Micro, Small and Medium Enterprises in the country including their employment. As MSMEs present in both formal and informal sector, data regarding temporary or permanent loss of jobs in MSME sector are not maintained by the Government of India in Ministry of Micro, Small and Medium Enterprises (MSME).
- (b) to (e): The Ministry of Micro, Small and Medium Enterprises (MSMEs) implements various schemes for the growth and development of MSME sector and its employment in the country. These include Prime Minister Employment generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS) and SC/ST Hub.

Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector in the country especially in Covid-19 Pandemic. Some of them are:

- i. Rs 20,000 crore Subordinate Debt for MSMEs.
- ii. Rs 3 lakh crores Collateral free Automatic Loans for business, including MSMEs (existing overall guarantee limit under ECGLS has been enhanced from Rs. 3 lakh crore to Rs. 4.5 lakh crore).
- iii. Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- iv. New revised criteria for classification of MSMEs.
- v. New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi. No global tenders for procurement up to Rs. 200 crores, this will help MSME.

All new and existing Micro and Small Enterprises engaged in manufacturing or services including trading activity are eligible to be covered under Credit Guarantee Scheme (CGS) implemented by Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE).

CGTMSE has approved 37692 guarantees for an amount of Rs. 2543.01 erore during 2018-19, 89725 guarantees for an amount of Rs. 4352.82 erore during 2019-20, 61535 guarantees for an amount of Rs. 3343.95 erore during 2020-21 and 26974 guarantees for an amount of Rs. 2066.81 erore during 2021-22 (till Oct. 21) in the State of Tamil Nadu.

As part of the Aatma Nirbhar Bharat Abhiyaan, under the Emergency Credit Line Guarantee Scheme (ECLGS), 653257 number of guarantees issued amounting to Rs. 25092.75 crore during 2020-21 and 210336 number of guarantees issued amounting to Rs. 3060.03 crore during 2021-22 as on 19.11.2021 in the State of Tamil Nadu.